GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:906
ANSWERED ON:04.08.2011
REVIEW OF PM'S NEW FIFTEEN POINT PROGRAMME
Dhurve Jyoti;Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh;Reddy Shri K. Jayasurya Prakash

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the Prime Minister's new Fifteen Point Programme;
- (b) if so, the details thereof alongwith the resultant employment opportunities generated in the country particularly in Madhya Pradesh and Gujarat during each of the last three years and the current year, State-wise; and
- (c) the funds spent for this purpose during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a): Yes, Madam. As provided in the new programme, the progress of implementation of the Prime Minister's new 15 Point Programme for the Welfare of Minorities is reviewed regularly on half-yearly basis by the Government.
- (b) and (c): The schemes included in the new 15 Point Programme relating to generation of employment opportunities are Swarn Jayanti Shahari Rojgar Yojana (SJSRY), Swarnjayanti Gram Swarojgar Yojana (SGSY) and Priority Sector Lending under which 15% are earmarked for minorities every year and are implemented by the Ministry of Housing & Urban Poverty Alleviation, Ministry of Rural Development and Department of Financial Services respectively. National Minorities Finance & Development Corporation (NMDFC), an organization under the Ministry of Minority Affairs, has loan schemes for generating self-employment and income for minorities. The achievements under these schemes for the last three years and targets for the current year, including those for the States of Madhya Pradesh and Gujarat are enclosed as Annex-I for SJSRY, Annex-II for SGSY, Annex-III for PSL and Annex-IV for NMDFC.